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(2024) 11 NCDRC CK 0005

National Consumer Disputes Redressal Commission

Case No: Revision Petition No. 2375 Of 2016

M/s Ashok Leyland Finance Ltd

APPELLANT

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Deepak Kushwaha

RESPONDENT

Date of Decision: Nov. 18, 2024

Hon'ble Judges: A. P. Sahi, President Member; Bharatkumar Pandya, Member

Bench: Division Bench **Advocate:** Jyoti Nayak

Final Decision: Dismissed

Judgement